



GOVERNMENT OF KERALA

No.29/B2/2021/Envt.

Environment (B) Department
Thiruvananthapuram, Dated: 06-08-21
Phone No.:- 0471-2517273
e-mail: keralagogreen@gmail.com

From
The Additional Chief Secretary to Government.

To
The Registrsr
Hon 'ble National Green Tribunal
Faridkot House, Copernicus Marg,
New Delhi, 110001

Sir,
Sub:- Environment Department – Action Taken Report in Compliance with order of Hon'ble NGT dated 16/04/2021 in OA 147/2020, -reg report to NGT- reg.

Ref:- The order of Hon'ble NGT dated 16/04/2021 in OA 147/2020

I am to invite your attention to the referrence cited and to forward here with the action taken report in Compliance with order of Hon'ble NGT dated 16/04/2021 in OA147/2020 for further action.

Yours faithfully,

UNDER SECRETARY
GEETHA GOPINATH
For Additional Secretary to Government

Approved for Issue


Section Officer

**Report submitted by the State of Kerala in
compliance with the order dated 16/04/2021 in OA
No. 147/2020**

Ottappalam Municipality covers an area of 32.66 sq. km and is inhabited by about 54000 people in about 12500 households. It is assumed that the total waste generated in the municipality is about 16 TPD including 10 tons of biodegradable and 6 tons of non biodegradable waste. The wholesale vegetable markets of the municipality are run on private properties and the waste generated from there are being used for agricultural and animal husbandry purposes. Moreover hotel waste are used for pig rearing and chicken wastes are taken away to the waste treatment facility at Ananganady Panchayat. In view of the above facts the disposal of the biodegradable waste from commercial establishments is not a big problem to the Municipality. 41 Harithakarama Sena members are working in 36 wards of Municipality for collecting biodegradable waste. They have used to collect biodegradable waste of around 1.2 TPD and in the event of directions from the Hon'ble NGT the municipality has taken steps to increase it to 4 tons. Besides 13 labourers are employed on temporary basis for separation, bailing and shedding of such waste in the municipality. The Green Kerala Company has started collection of unused rejects from the trenching ground and as of now 40 tons of rejects have been collected by the company.

The Municipality convened a meeting of the Harithakarma Sena on 06/07/2021 and directed them to register all the houses and establishments in the municipality so that 100% biodegradable waste collection is ensured and it has started functioning. Moreover an urgent meeting of the council held on 12.06.2021 decided to construct an additional shed in the trenching ground and to prepare DPR and time frame in respect of legacy waste disposal.

The actions intended to be completed by the municipality in this matter is attached. The Departments concerned in the Government will closely monitor the progress of the actions promised by the municipality.

**Dr Venu V I A S
Additional Chief Secretary
O/O ACS ENVIRONMENT**

**NGT OA No.147/2020-Action Plan – Ottappalam
Municipality**

Activity -1 – Setting up solid waste processing facilities

Sl no	Task	Action	Time line
1	MCF and RRF Extension (4ton processing capacity)	Improve the storage and sorting facilities of MCF and RRF (Min. Of 1500sq ft), Provide basic facilities(restroom)for workers, Weighing machine etc. in MCF	3 Months
2	Renovation of Windrow Composting Unit and Bio Waste collection (1 tonne per day capacity)	Installation of new machineries in Plant. The municipality had set up a bio composting plant with a processing capacity of one Tonne per day for bio waste treatment but plant is currently out of order due to malfunction of machinery.	2 Months
3	Setting Up Storage Facilities in Cluster level	Construction of New Mini MCF in 10 different centres of Municipality	10 Months
4	Bio waste collection from HH and institution	Community composting (Thumburmoozhi Model) has been installed in two places but has not started functioning. Ensure the functioning of existing Tumburmuzhi community level Bio waste composting unit in Two centres.	2 Months
5	Source level bio waste treatment equipment's to Households	Distribution of compost units to Households. Only for 2100 households Source level bio waste treatment facilities has been provided so far, remaining HHs will be provided.	10 Months

2-Ensure 100% Door to Door Collection from HHs and institutions.

Sl No	Task	Action	Time line3.
1	Strengthening of Haritha karma sena	Strengthen the number of Haritha karma sena in Ward level as two members and provide door to door collection services in all houses and establishments. There are 43 Haritha karmasena members in Municipality at present. The present condition of door to door collection from 7260 households & 625 institutions is (58%) & (30.8%) respectively. It will be covered to 100%.	3 Months
2	Awareness creation to public on Door to door Collection and user fee	House campaign by Peoples, representatives and HKS Members. Collection Calendar Distribution, Leaflet Distribution, Cluster level meetings, to RWA and Households in all wards. Special meetings and awareness campaigns to Commercial establishments. Establish Boards and Wall paintings on SWM messages in municipal area	2 Months

3- Reclamation of Historical Dumpsite in Panamanna Trenching Ground

Sl no	Task	Action	Time line
1	Scientific Estimation of legacy waste	Identify the agency and conduct estimation study	1 Months
2	Project preparation and implementation for treatment and disposal of legacy waste (Bio mining and bio remediation)	An amount of 70 lakhs has been included in the annual plan 2021-22 for the treatment of legacy waste at Panamanna plant through bio mining /bio remediation.	12 Months

4-Setting up Sewage Treatment Plant (STP)

Sl No	Task	Action	Time line
1	Establishment of Sewage treatment (1.5 MLD) Plant at west side of Municipal Bus stand Ottappalam	The KIIFBI project of 11.40 crore has been approved for sewage Treatment Plant (STP) and steps are being taken to set up at 52 cents west of the municipal bus stand. It has received the approval of the Pollution control Board .KMBR Rule Exemption and Fire NOC is not yet received .The STP plant will be set up as soon as it is received.	2 years

5- Dump site clearance and Beautification

Sl no.	Task	Action	Time line
	Clearing of Dump sites and Litter spots	Conversion and beatification of all litter spots identified in road sides. Surveillance Camera & Squad will be engaged	2 Months



A handwritten signature in black ink, appearing to be "Ammy", with a horizontal line underneath it.

SECRETARY
OTTAPALAM MUNICIPALITY